

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3659
ANSWERED ON:30.07.2009
BEGGARS IN RUNNING TRAINS
Ganpatrao Shri Jadhav Prataprao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether attention of the Railways authorities has been drawn to the mess and nuisance created by the beggars in running trains is causing a lot of inconvenience to the passengers;
- (b) if so, the details thereof;
- (c) the action taken by the Railways against the officials who allow these beggars to enter in the Railway platforms and trains; and
- (d) the preventive steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b): Some cases of passengers facing problems due to entry of beggars in trains have come to notice. However, no separate train-wise statistics are maintained.
- (c): No beggars are permitted to operate on railway platforms and in trains. The railway staff at stations and in trains have been instructed to ensure this.
- (d): Regular drives are conducted by the ticket checking staff in association with Railway Protection Force/Government Railway Police to prevent the entry of beggars in trains and railway premises. Any beggars, if found are removed from the stations and trains.